

Central Administrative Tribunal
Principal Bench

O.A.No.30/93

Hon'ble Mr. Justice K.M.Agarwal, Chairman
Hon'ble Shri R.K.Ahooja, Member(A)

(8)

New Delhi, this the 16th day of April, 1998

1. Atul Kumar Jain
s/o Shri Darshan Lal Jain
r/o 4142, Jain Temple Street
Arya Pura
Subzi Mandi
Delhi.
2. Virender Singh Dagar
s/o Shri Rampat Dagar
r/o Vill. Malikpur
P.O. Ujwa
Delhi - 73
3. Virender Singh Gulia
s/o Shri Raghbir Singh Gulia
r/o Vill. Ladpur
P.O.Badli
Distt. Rohtak
4. Vijay Singh
s/o Shri Daulat Singh
r/o RZ-9B/1, Gali No.8
Kailash Puri
New Delhi - 45.
5. Trilok Singh Rauthan
s/o Shri S.S.Rauthan
r/o 9224, LIZ DDA Flats
Vasant Kung
New Delhi.
6. M.J.Raman
s/o Shri G.Muthu Krishnan
r/o 16-B, Janta Flats
Vasant Enclave
New Delhi
7. Om Pal Singh
s/o Shri Bhullan Singh
r/o G-196, Rajeev Garden
Loni Ghaziabad
8. Raj Pal Singh
s/o Shri Brahm Singh
r/o RZ-87, Mohan Block
West Sagarpur
New Delhi

Km

9. Deva Nand
 s/o Shri Balwant Rai
 r/o 341/A, G-251 (C-149)
 Rishi Nagar
 Delhi - 34.

(9)

10. Anil Kumar Panwar
 s/o Shri Sita Ram
 r/o WZ-72/12, Mohan Nagar
 Nangal Raya
 New Delhi.

11. Ashok Kumar Pandey
 s/o Kanhaiya Pandey
 r/o G-22, Shakar Pur
 Delhi - 92.

12. Ramjee Shah
 s/o Shri Nand Lal Shah
 r/o RZ-78/255
 Dayal Park
 West Sagar Pur
 New Delhi.

13. Aman Kumar
 s/o Shri Amar Singh
 r/o RZ-87, Mohan Block
 West Sagar Pur
 New Delhi.

14. Veer Singh
 s/o Shri Bal Bhadra Singh
 r/o WZ-72, Mohan Nagar
 Nangal Raya
 New Delhi.

15. Hakim Singh
 s/o Shri Shyam Lal
 r/o WZ-559, Palam Village
 New Delhi.

All are employed as Sorting Asstt.
 Air Mail Sorting Div.
 New Delhi - 110 0021.

... Applicants

(None for the applicant)

Vs.

1. Union of India through
 the Secretary
 Department of Posts
 Dak Bhawan
 New Delhi - 110 001.

Jm

2. The Chief Post Master General
 Delhi Postal Circle
 Meghdoot Bhawan
 New Delhi - 110 001. ... Respondents

(By Shri Purushottam Lal, AS(Court), Departmental Representative on behalf of the respondents)

O R D E R (Oral)

Hon'ble Mr. Justice K.M. Agarwal, Chairman

No one appears on behalf of the applicant even on second call. None had also appeared on the last two occasions, on behalf of the applicant, to press this application. Under these circumstances, the case is dismissed for want of prosecution. No costs.

Km

(K.M. Agarwal)
 Chairman

R.K.Ahooja

(R.K. Ahooja)
 Member(A)

/rao/